

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH

ITEM NO : 17

CA NO. 102/2019 IN  
CP NO.(IB) 211/ALD/2017

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2021 AT  
10:30 AM .

NAME OF THE COMPANY : BHANSALI ENGINEERING POLYMERS LTD V/S  
CROWN ALBA WRITING INSTRUMENTS INDIA PVT LTD

SECTION : 60(5) & 18(1) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,  
MEMBER (J)

COUNSEL FOR APPLICANT : MA. BABITA JAIN, ADV.

COUNSEL FOR RESPONDENT : SH. O. P. MISHRA, ADV.

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It has been intimated by the Bar Association of NCLT, Allahabad Bench that the  
lawyers are on strike and again passed a resolution for abstaining from work today and  
therefore, the matter to be adjourned.

In view of the above, put up in the week commencing 28<sup>th</sup> April, 2021 before the  
Regular Court.

Dated : 03.03.2021

  
JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Kumud Narayan  
(PS)